

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO.1141/2001  
M.A. NO. 973/2001

This the 4th day of April, 2002.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

1. Bhagwan Singh S/O tula Ram  
Working as Mason Grade III.
2. Amer Singh (Dhanwan) S/O Pancham Singh  
Working as Hammer Man Grade III.
3. Rajbir Singh S/O Umrao Singh  
Working as Wireman Grade III,  
(All working as Mason Grade III/  
Hammer Man Grade III/ Wire Man Grade III  
with the SSE/Works/SIG,  
Northern Railway, Tundla. ... Applicants

( By Shri R.K.Shukla, Advocate )

-versus-

1. Union of India through  
General Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. Chief Administrative Officer (Const.),  
Northern Railway,  
Kashmeri Gate, Delhi.
3. Sr. Signalling & Telecom Engineer (Const.),  
Northern Railway,  
Aligarh.
4. Divisional Railway Manager,  
Northern Railway,  
Allahabad. ... Respondents

( By Shri B.S.Jain, Advocate )

O R D E R (ORAL)

Hon'ble Shri Justice Ashok Agarwal, Chairman :

After the present OA was argued at some length on  
the issue of jurisdiction, applicants seek leave to  
withdraw the same with liberty to institute a fresh OA

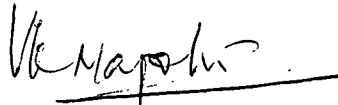
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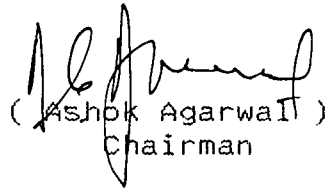
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before a Bench having territorial jurisdiction to entertain the same. Prayer made is granted.

2. Present OA is disposed of accordingly. No costs..



( V. K. Majotra )  
Member (A)



( Ashok Agarwal )  
Chairman

/as/